

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 608/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: Shree Satya Minerals Pvt.Ltd
V/s
Perfect Engg Products Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Narcol S Trinid.	Practising Company Secretary	} Nard.
2.	with Mr. Sachin Ushire	Advocate	

for Respondents

M/s. Perfect Engineers Products Pvt. Ltd.

Virendra Kadam
Adv. for Petitioner
M/s. Shree Satya Minerals

Registered.
Clerk


21/4/2017

Order

TCP No. 608/I&BP/NCLT/MB/MAH/2017

Petitioner side is absent. List this matter on 7.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)